



BIHAR STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament) Budh Marg, Patna. Opposite- Patna Museum, Patna-800001

Ph.:0612-2508943, Fax:0612-2508390,Email: bslsa_87@yahoo.co.in

www.patnahighcourt.gov.in/bslsa/ Toll free Helpline No.:15100

Hon'ble the Chief Justice Sanjay Karol Patna High Court-cum-Patron-in-Chief,

Hon'ble Mr. Justice Rajan Gupta Judge, Patna High Court-cum-Executive Chairman, Bihar State Legal Services Authority

Bihar State Legal Services Authority राजीव रंजन

सदस्य सचिव

Rajiv Ranjan (Bihar Higher Judicial Service) **Member Secretary**

Dated-

Letter no ______ busaplew

To,

The District and Sessions Judge -cum Chairman, All the DLSAs of State of Bihar.

Summer Internship Programme of BSLSA: 4th June to 24th June, 2022

Respected Sir,

With regard to the subject noted above, this is to bring to your kind notice that the summer Internship programme is being conducted from 4th June to 24th June 2022. The Guidelines for the Internship Program has already been shared with your good self vide BSLSA Letter No.2/bslsa/Law/23 dated 06/01/2022 (A copy of the same is attached herewith for your kind perusal). The same has also been uploaded on the BSLSA website. Your good self is requested to refer to the Guidelines while conducting the internship program to ensure that the students get to learn the role, function and working of the Institutions mentioned in the Guidelines for Internship.

Since the Internship is being conducted after a gap , so all those students who have applied within the prescribed time as given in the BSLSA Notice dated 18.04.22 have been given an opportunity to do internship with BSLSA as a onetime measure.

On 2nd June 2022 an online interaction of the Secretary DLSAs/in-charge Secretary DLSA and Member Secretary, BSLSA and Officers of BSLSA will be conducted to discuss about the modalities of the internship program. The link along with the schedule for the same shall be shared with the Secretary DLSAs/ in due course of time.

The Internship programme would begin on 4th June, 2022 at 10.30 am with an online Inaugural Session with the Member Secretary and Officers of BSLSA. The link for the same shall be shared with the students in due course of time on the BSLSA website.

The list of students and the DLSAs allotted to them is attached herewith for your kind perusal. According to the list, the students will report to the concerned DLSA on 6th June 2022. The students will mark their attendance in the attendance sheet kept at the office of Secretary DLSA. The students shall attend the entire internship programme. 75 percent attendance is must to receive the Certificate . The DLSAs shall share the attendance sheet of the students with BSLSA. Only those students whose names will be sent to BSLSA by the Secretary, DLSA certifying that the student has attended the internship programme and can be considered for award of Certificate shall receive certificate on 24th June 2022. A format for the attendance sheet is attached herewith for your kind perusal. (Attendance Sheet ANNEXURE A)

The student shall also write their name, father's name, name of the institution, year in which the student is studying, mobile number and email id in BOLD and legible letters in the format attached (Details of Students ANNEXURE B). There should not be any error in the details provided by the students as the same shall be mentioned in the Certificate. No request for change in spellings etc. will be entertained later.

Apart from this, a feedback form(Feedback Form ANNEXURE C) needs to be submitted by the students sharing their learning's and what more can be done to make this programme better in future.

As part of the internship program the students are also required to submit a research paper/ article/ write up /case note on ONE of the topics mentioned in document attached herewith for your kind perusal. (Topics for research: ANNEXURE D). The Secretary DLSA may ask the students to submit the article/ write up/ research paper on any other issue and topic concerning Legal Services (in word doc). Submission of article/ research paper/ write up/ case note is mandatory for receiving the Certificate.

Documents to be submitted by DLSA Secretary to BSLSA:

On 8th June: Two (2) documents

- The attendance sheet showing the name of students who have joined the internship program. (A scanned copy of the attendance sheet ANNEXURE A need to be sent to BSLSA on its email id internship.bslsa@gmail.com.)
- The name and other details of the students to be used for Certificate. (A scanned copy of the Details of students ANNEXURE B needs to be sent to BSLSA on its email id internship.bslsa@gmail.com.)

On 21st June: Three (3) documents.

- The attendance sheet showing the name of students who have attended the internship program and are eligible for award of Certificate.(A scanned copy of the attendance sheet ANNEXURE A need to be sent to BSLSA on its email id internship.bslsa@gmail.com.)
- 2. The feedback from submitted by the students. (A scanned copy of the Feedback Form ANNEXURE C compiled in a folder need to be sent to BSLSA on its email id internship.bslsa@gmail.com.)
- 3. The article/ research paper/ write up/ case note etc. prepared by the students during the internship programme. (The articles etc. will be



submitted by the students in soft copy(word doc.) on the email id of

the DLSA . The same shall be compiled by the DLSA in a folder and

sent to BSLSA on its email id internship.bslsa@gmail.com.)

Your good self is requested to ensure that the time line mentioned for submission of

documents be adhered strictly.

On the basis of the documents submitted by the DLSA to BSLSA the students shall be awarded

Certificate on 24th June 2022 in the valedictory session to be held at the BSLSA premises which

will mark the end of the summer internship program (4th June to 24th June 2022). Detailed

information regarding the Valedictory Session shall be shared with the students in due course

of time. The students should be advised to check BSLSA website for further updates.

Further, I would like to bring to your good self kind notice that after the Annual General

Transfer most of the DLSAs will not have a full time DLSA, Secretary. The Officer who is in

charge of the DLSA Secretary will be holding Courts during the Court hours. Therefore your

good self is requested to make suitable arrangements, in advance, to ensure that the Internship

programs get conducted smoothly without compromising with the Court work/Official duty. At

this end, an official may be deputed to look after and assist the in- charge DLSA Secretary in

conducting the internship program. The assistance of Panel Lawyers and PLVs as mentioned in

the Internship Guidelines can also be taken for conducting the program smoothly.

This is for your good self kind information and needful.

Thanking You

Yours Sincerely

Sd/-

(Rajiv Ranjan) Member Secretary

BSLSA

4

ATTEDANCE SHEET

SUMMER INTERNSHIP PROGRAMME BSLSA (4th June to 24th June 2022)

Name	of	the	DLSA:
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Name of Students	Da	tes:	6 th J	une	to 23	rd Jui	ne								
	6	7	8	9	10	13	14	15	16	17	18	20	21	22	23
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Certificate from Secretary DLSA:

This is to certify that the following students have successfully completed the internship
programme at the DLSA here and hence are eligible for award of certificate.
However, following students have failed to attend and complete the internship prograame
Any other feedback /Comment/idea/ suggestions/difficulties faced in conducting the internship
programme:
Name of the Secretary, DLSA:
Signature:
Date:

DETAILS OF STUDENTS:

Name of the DLSA:

Name of	Father's	College	Year	Mobile	Email id
Student	Name			number	
					,
		*			
				-	

FEEDBACK FORM

Summer Internship at BSLSA (4th June to 24th June 2022)

Name of the DLSA:
Name of student:
Father's name:
Name of the College:
Year:
Mobile:
Email id:
1. Please share your experience about the internship:
2. Suggestions/ comments/ideas for making the internship programme better:
3. Any query/questions for the Member Secretary and Officers of BSLSA:

TOPICS FOR RESEARCH:

- 1. The various schemes of NALSA as mentioned on BSLSA Website.
- 2. Case Notes on the Judgments passed by the Hon'ble Supreme Court and High Courts on legal aid and legal services.
- 3. Capital punishment in India: Constitutional Validity.
- 4. Role of Juvenile Justice System in India.
- 5. Importance of capacity to contract.
- 6. The impact of education in preventing Child labour in India.
- 7. Causes of domestic violence in India.
- 8. The Role of Cyber Law in Cyber security in India.
- 9. Exceptions to copyright law in India.
- 10. Concept of Plea Bargaining: under the Indian Legal system.
- 11. Patent rights in the Indian legal system.
- 12. An overview of Trademark Infringement in India.
- 13. Recent developments in trademark law in India.
- 14. Role of the Indian legal system in protecting gender equality in India
- 15. Human rights and constitutional provisions for gender equality and equity.
- 16. Analysis of Article 32 of the Constitution of India: Right to constitutional remedies
- 17. Importance of Fundamental rights under Indian Constitution.
- 18. Difference between Kidnapping and Abduction under Indian Penal Code.
- 19. General Defences under Law of Torts.
- 20. Analysis of Right to Equality under the Constitution of India.
- 21. Role of Consumer Protection Act in protecting the Rights of Consumer in India.
- 22. An Analysis of vicarious liability in India.
- 23. An overview of Offences against Public Tranquility under India Penal Code.
- 24. An analysis of offences relating to marriage in India.
- 25. Trial of warrant cases under Cr.PC
- 26. A detailed study on Dowry Death in India.
- 27. Offence of outraging the modesty of women in India
- 28. Analysis on maintenance of wives, children and Parents under Indian Legal system.
- 29. Analysis on Right of Private Defence under Indian Penal Code.
- 30. Critical Analysis on Right to a fair trial under Indian Laws.

Name of Students	Name of College/University	Year	District	S.No. of
			Allotted	Students
Amit Kumar	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	2nd Year	Ara	1
Kishore Kunal Thakur	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Ara	2
Soumya	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Ara	3
Ahsan Jalil	Patna Law College, Patna	2nd Year	Ara	4
Vivek Singh Yadav	J.K.T. Law College, Buxar	3rd Year	Ara	5
Shivam Narayan Pandey	Bennett University, Greater Noida, UP	3rd Year	Ara	6
Akanksha Choudhary	C.N.L.U, Patna	1st Year	Ara	7
Viraj Kumar	C.N.L.U, Patna	1st Year	Ara	8
Utkarsh Yadav	C.N.L.U, Patna	1st Year	Ara	9
Saharsh Kumar	University Institute Of Legal Studies Chandigarh University	2nd Year	Ara	10
Juna Parween	BIL	2nd Year	Ara	11
Shifa Khan	Bihar Institute of Law College, Patna	3rd Year	Ara	12
Ravi Kumar	Bihar Institute of Law College, Patna	2nd Year	Ara	13
Rahul Anand	Bihar Institute of Law College, Patna	2nd Year	Ara	14
Anita Kumari	Bihar Institute of Law College, Patna	NA	Ara	15
Abdul Ahad	Jamia Millia Islamia , New Delhi	2nd Year	Ara	16
Sulaxana Kumari	Bihar Institute of Law College, Patna	1st Year	Ara	17
Vicky Kumar	Patna Law College, Patna	2nd Year	Ara	18
Niraj Kumar Sharma	Patna Law College, Patna	2nd Year	Ara	19
Aastha Kumari	Patna Law College, Patna	2nd Year	Ara	20
Arya Aishwarya	Patna Law College, Patna	2nd Year	Ara	21

Bih	ar State Legal Services Au	thority, I	Patna	
List of	Law students for Summer	Interns	nip, 2022	
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Chhawi Kumari Gupta	C.N.L.U, Patna	1st Year	Araria	1
Shivangi Thakur	Bihar Institute of Law College, Patna	3rd Year	Araria	2

			,	
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Aman Raj	Bihar Institute of Law College, Patna	2nd Year	Aurangabad	1
Aditya Raj	Law Faculty, BHU	2nd Year	Aurangabad	2
Aayush Kumar Sharma	KIIT School of Law, Bhubaneswar	3rd Year	Aurangabad	3
Md. Asif Ali	R.P.S Law College, Patna	NA	Aurangabad	4
Md. Taushif Ali	R.P.S Law College, Patna	NA	Aurangabad	5
Anshul Pratap Singh	Law School, Varanasi	2nd Year	Aurangabad	6
Ronak Singh	Faculty of Law , BHU	2nd Year	Aurangabad	7
Aditya Kumar Swami	Guru Ghansi Das Vishwavidyalaya, Chhattisgarh	1st Year	Aurangabad	8
Prince Kumar	Guru Ghansi Das Vishwavidyalaya, Chhattisgarh	1st Year	Aurangabad	9
Prem Raj	Chanakya National Law, University	1st Year	Aurangabad	10
Rajeev Ranjan	Patna Law College, Patna	2nd Year	Aurangabad	11

Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022 Name of **District** S.No. of Name of College/University Year **Students Allotted Students** 1 Dilip Kumar Patna Law College, Patna 2nd Year Begusarai 2 Chandan Kumar Vidhi Mahavidyalaya, Samastipur 3rd Year Begusarai 3 Shivangi Patna Law College, Patna 2nd Year Begusarai 4 Saloni Kumari Bihar Institute of Law College, Patna 2nd Year Begusarai

В	Bihar State Legal Services Authority, Patna					
List	of Law students for Sumn	ner Intern	ship, 2022	2		
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students		
Anjali Sah	Hidayatullah National Law University, Raipur	1st Year	Bettiah	1		
Afham Akhtar	Galgotias University, Greater Noida, Uttar Pradesh	4th Year	Bettiah	2		
Shruti Shaily	Bihar Institute of Law College, Patna	2nd Year	Bettiah	3		
Prashant Kumar	IMS Unison University, Dehradun	4th Year	Bettiah	4		
Priyanshu Raj Giri	Banaras Hindu University, Varanasi	2nd Year	Bettiah	5		
Shivendra Kumar	Bihar Institute of Law College,	2nd Year	Bettiah	6		

Patna

Bihar State Legal Services Authority, Patna							
List of Law students for Summer Internship, 2022							
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students			
Harsh	Hidayatullah National Law University, Raipur	1st Year	Bhagalpur	1			
Saurav Kumar Singh	Banaras Hindu University, Varanasi	2nd Year	Bhagalpur	2			
Shweta Kumari	C.N.L.U, Patna	1st Year	Bhagalpur	3			
Tejaswi Anand	Guru Ghansi Das Vishwavidyalaya, Chhattisgarh	1st Year	Bhagalpur	4			
Devesh Raj	Surendranath Law College, Kolkata	3rd Year	Bhagalpur	5			
Abhishek Anand	Galgotias University, Greater Noida, Uttar Pradesh	4th Year	Bhagalpur	6			
Shivangi Rohtagi	Banasthali Vidyapith, Rajasthan	4th Year	Bhagalpur	7			

Bil	har State Legal Services	Bihar State Legal Services Authority, Patna						
List of	Law students for Sum	mer Intern	ship, 202	2				
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students				
Neha Bharti	Jannayak karpuri Thakur Vidhi mahavidyalay, Buxar	2nd Year	Buxar	1				
Banti Chaurasiya	Jannayak karpuri Thakur Vidhi mahavidyalay, Buxar	2nd Year	Buxar	2				
Neha Kumari	Jannayak karpuri Thakur Vidhi mahavidyalay, Buxar	2nd Year	Buxar	3				
Guddiya Kumari	Jannayak karpuri Thakur Vidhi mahavidyalay, Buxar	2nd Year	Buxar	4				
Saytendra Kumar Yadav	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	5				
Bharati Dutta Singh	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	6				
Sushma Kumari	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	7				
Ram Pratik Choubey	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	8				
Puja Kumari	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	2nd Year	Buxar	9				
Manisha Kumari	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	10				
Madhu Kumari	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	11				
Laxmi priya Kumari	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	3rd Year	Buxar	12				
Markandey Dubey	J.K.T. Law College, Buxar	4th Year	Buxar	13				
Sudha Kumari	J.K.T. Law College, Buxar	3rd Year	Buxar	14				
Satrudhan Choubey	J.K.T. Law College, Buxar	4th Year	Buxar	15				
Rishu Singh	K.K.University, Nalanda	3rd Year	Buxar	16				
Richa Singh	J.K.T. Law College, Buxar	2nd Year	Buxar	17				
Neha Kumari	J.K.T. Law College, Buxar	3 rd year	Buxar	18				
Akash Kumar	J.K.T. Law College, Buxar	3rd Year	Buxar	19				
Vishal Pratap	J.K.T. Law College, Buxar	2nd Year	Buxar	20				

Bihar State Legal Services Authority, Patna				
List of	Law students for Summ	er Intern	ship, 2022	2
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Ashutosh Kumar	Patna Law College, Patna	3rd Year	Darbhanga	1
Shreshtha Kumari	C.M.Law College, Darbhanga	3rd Year	Darbhanga	2
Rishabh Choudhary	Kiit School of Law, Bhubaneswar	2nd Year	Darbhanga	3
Megha Kumari	C.M.Law College, Darbhanga	3rd Year	Darbhanga	4
Siddharth Choubey	Chanakya National Law, University	1st Year	Darbhanga	5
Surbhi Rani	Chankaya National Law University , Patna	1st Year	Darbhanga	6
Gaurav Kumar Choudhary	Bihar Institute of Law College, Patna	2nd Year	Darbhanga	7
Chetan Anand	KIIT School of Law, Bhubaneswar	2nd Year	Darbhanga	8

	Bihar State Legal Services Authority, Patna					
Lis	t of Law students for Sur	nmer Int	ternship, 2022)		
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students		
Rishika Rani	Banasthali Vidyapith, Rajasthan	3rd Year	East Champaran	1		
Pranali	Banasthali Vidyapith, Rajasthan	3rd Year	East Champaran	2		
Harshita	Jamanalal Bajaj School of Legal Studies, Banasthali Vidyapith	2nd Year	East Champaran	3		
Nidhi Parijat	Jamanalal Bajaj School of Legal Studies, Banasthali Vidyapith	2nd Year	East Champaran	4		
Harshit Harsh	Chanakya National Law, University	1st Year	East Champaran	5		
Shahbaz Alam	Panchami College of Law, Bangalore	1st Year	East Champaran	6		
Raja Babu Kumar	S.K.J.Law College, Muzaffarpur	2nd Year	East Champaran	7		
Amitansh Kumar	Institute of Law, Nirma University, Ahmedabad	1st Year	East Champaran	8		
Anupam Verma	National Law University, Bhopal	1st Year	East Champaran	9		
Satyam Raj Kaushik	Chanakya National Law, University	1st Year	East Champaran	10		
Arvind Kumar Keshari	Bihar Institute of Law College, Patna	4th Year	East Champaran	11		

В	Bihar State Legal Services Authority, Patna			
List o	of Law students for Summ	ner Intern	ship, 202	2
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Himanshu Kumar Ranjan	Kalinga University, Chhattisgarh	3rd Year	Gaya	1
Ankit Kumar Jaiswal	Galgotias University, Greater Noida, Uttar Pradesh	4th Year	Gaya	2
Aditya Prakash	KIIT School of Law, Bhubaneswar	2nd Year	Gaya	3
Shiksha Shreshtha	Kalinga University, Chhattisgarh	2nd Year	Gaya	4
Bharti Kumari	Central University of South Bihar, Gaya	2nd Year	Gaya	5
Aparajita Mishra	Central University of South Bihar, Gaya	2nd Year	Gaya	6
Abhishek Kumar Dangi	Bihar Institute of Law College, Patna	2nd Year	Gaya	7
Kanishk Kumar Sinha	ICFAI Law School, Dehradun	3rd Year	Gaya	8
Simran Kashyap	Chanakya National Law, University	1st Year	Gaya	9
Ranjan Kumar	Central University of South Bihar ,Gaya	3rd Year	Gaya	10
Roushan Kumar	Central University of South Bihar ,Gaya	3rd Year	Gaya	11
Nitish Kumar Nirala	Central University of South Bihar ,Gaya	3rd Year	Gaya	12
Guriya Kumari	k.K law College	4th Year	Gaya	13
Zaid Akram Khan	KIIT School of Law, Bhubaneswar	3rd Year	Gaya	14
Rohit Priyadarshi	Chandigarh University	4th Year	Gaya	15
Nutan Kumari	R.P.S Law College, Patna	2nd Year	Gaya	16
Pragya	Christ University	Ist Year	Gaya	17
Alaaukik Mishra	ICFAI Law School, Dehradun	3rd Year	Gaya	18
Shivam Kumar	Bihar Institute of Law College, Patna	4th Year	Gaya	19

Bih	Bihar State Legal Services Authority, Patna				
List of	Law students for Summer	nternsh	ip, 2022		
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students	
Vishwajeet Kumar Tiwari	Institute of Legal Studies, Morahabadi, Ranchi	2nd Year	Gopalganj	1	
Abhyuday	KIIT School of Law, Bhubaneswar	2nd Year	Gopalganj	2	
Rajnish Kumar	C.N.L.U, Patna	2nd Year	Gopalganj	3	
Upasana Vibha Toppo	Bihar Institute of Law College, Patna	3rd year	Gopalganj	4	
Ritiesh Tiwari	Bihar Institute of Law College, Patna	3rd Year	Gopalganj	5	
Sachin Kumar Singh	Bihar Institute of Law College, Patna	3rd Year	Gopalganj	6	
Chandrarekha Trivedi	LU . Lucknow	Pursuing	Gopalganj	7	



Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022 District S.No. of Name of Students Name of College/University Year Allotted **Students** Raj Kumar Patra Bihar Institute of Law College, Patna 2nd Year Hajipur 1 Ashutosh Kumar National Law University, Jodhpur 1st Year Hajipur 2 Manjeet Swaraj Patna Law College, Patna 2nd Year Hajipur 3 Ajeet Kumar Amity University, Patna 3rd Year Hajipur 4 Abhishek Kumar Amity Law School, Patna 4th Year Hajipur 5 Nisha Bihar Institute of Law College, Patna 3rd Year Hajipur 6 Sanya Suman C.N.L.U, Patna 1st Year Hajipur 7 Vaishnavi Shreya Jha Chanakya National Law, University 1st Year Hajipur 8 Pratibha Pandey Bihar Institute of Law College, Patna 1st Year Hajipur 9 Bihar Institute of Law College, Pratik Prakash 2nd Year Hajipur 10 Peeyush Raj Patna Law College, Patna 3rd Year Hajipur 11 Alok Kumar Bihar Institute of Law College, Patna 3rd Year Hajipur 12 Pratibha Pandey Patna Law College, Patna 3rd Year Hajipur 13 Sristi Kumari Bihar Institute of Law College, Patna 2nd Year Hajipur 14 Anjali Anand Bihar Institute of Law College, Patna 2nd Year Hajipur 15 Mukesh Kumar Law School, Varanasi 2nd Year Hajipur 16 Sweety Kumari ICFAI Law School, Dehradun 2nd Year Hajipur 17 Adil Ameen CNLU, Patna 1st Year Hajipur 18

2nd Year

Hajipur

19

Patna Law College, Patna

Trisha

Bihar State Legal Services Authority, Patna				
List of Lav	List of Law students for Summer Internship, 2022			
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Puja Kumari	Patna Law College, Patna	2nd Year	Jamui	1

List of Law students for Summer Internship, 2022				
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Himanshu Kumar	K.K. University, Nalanda	4th Year	Jehanabad	1
Saurav Kumar Singh	Banaras Hindu University, Varanasi	2nd Year	Jehanabad	2
Yuvraj Kumar	R.P.S Law College,Patna	2nd Year	Jehanabad	3
Ravi Ranjan Kumar Soni	Patna Law College, Patna	3rd Year	Jehanabad	4
Shital Shally	Maharishi Markandeshwar University, Haryana	1st Year	Jehanabad	5
Jyoti Kumari	R.P.S Law College, Patna	2nd Year	Jehanabad	6
Ranjeet Singh	Patna Law College, Patna	3rd Year	Jehanabad	7
Vishal Pratap Singh	J.K.T. Law College, Buxar	3rd Year	Jehanabad	8
Kundan Singh	R.P.S Law College, Patna	2nd Year	Jehanabad	9
Komal Kumari	R.P.S Law College, Patna	2nd Year	Jehanabad	10
Shivesh	Bihar Institute of Law College, Patna	3rd Year	Jehanabad	11
Nishant Singh	Bihar Institute of Law College, Patna	3rd Year	Jehanabad	12
Gulfeshan	R.P.S Law College, Patna	2nd Year	Jehanabad	13
Mukesh Kumar	Bihar Institute of Law	2 nd year	Jehanabad	14
Jitendra Kumar	Patna Law College, Patna	3rd Year	Jehanabad	15
Shital Srivastava	R.P.S Law College, Patna	2nd Year	Jehanabad	16
Juli Kumari	Bihar Institute of Law College, Patna	4th Year	Jehanabad	17
Saumya	ICFAI Law School, Dehradun	3rd Year	Jehanabad	18
Shubhi Singh	Bihar Institute of Law College, Patna	2nd Year	Jehanabad	19
Tooba Hera	Bihar Institute of Law College, Patna	2nd Year	Jehanabad	20
Divyam Kumar	ICFAI	3 rd Year	Jehanabad	21

Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022 S.No. of District Name of College/University Name of Students Year Allotted Students Jannayak karpuri Thakur Vidhi 1 2nd Year Kaimur Brijesh Tiwari Mahavidyalay, Buxar Jannayak karpuri Thakur Vidhi 2nd Year 2 Kaimur **Amit Kumar** Mahavidyalay, Buxar Jannayak karpuri Thakur Vidhi 3 2nd Year Kaimur Krishna Mohan Mishra Mahavidyalay, Buxar Jannayak karpuri Thakur Vidhi 4 2nd Year Kaimur Sumit Kumar Mahavidyalay, Buxar Jannayak karpuri Thakur Vidhi 2nd Year Kaimur 5 Raj Gopal Singh Yadav mahavidyalay, Buxar

В	har State Legal Services Autl	nority, Pat	na	
List	f Law students for Summer I	nternship	, 2022	
Name of Studen	s Name of College/University	Year	District Allotted	S.No. of Students
Ved Prakash Amri	Central University Of South Bihar, Gaya	3rd Year	Katihar	1

Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022				
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Singh Fultush Kumar Anjay	K.K law College	4th Year	Lakhisarai	1
Deepak Kumar	Patna Law College, Patna	2nd Year	Lakhisarai	2
Anand Kumar	Bihar Institute of Law College, Patna	3rd Year	Lakhisarai	3
Rajshree Sinha	Bihar Institute of Law College, Patna	3rd Year	Lakhisarai	4



Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Altaf Ahmad	C.M.Law College, Darbhanga	3rd Year	Madhubani	. 1
Sumit Kumar Gupta	Patna Law College, Patna	3rd Year	Madhubani	2
Varsha Jha	Kilt School of Law, Bhubaneswar	2nd Year	Madhubani	3
Rakesh kumar	k. k Law College , Berauti Biharshariff	2nd Year	Madhubani	4
Nandeshwar Kumar	Bihar Institute of Law College, Patna	2nd Year	Madhubani	5
Aditya Kumar Jha	C.M.Law College, Darbhanga	2nd Year	Madhubani	6



Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022				
				Name of Students
Shivangi Raj	Chanakya National Law, University	2nd Year	Munger	1
Nishka	ICFAI Law School, Dehradun	3rd Year	Munger	2
Akanksha Pandey	Uttaranchal University	4 th Year	Munger	3

Bihar State Legal Services Authority, Patna

List of Law students for Summer Internship, 2022

List of Law students for Summer Internship, 2022				
Name of Students	Name of College/University	Year	District Allotted	S.No. o
Adarsh Kumar Prasad	Patna Law College, Patna	3rd Year	Muzaffarpur	1
Abhishek Kumar	Patna Law College, Patna	3rd Year	Muzaffarpur	2
Aparna Tarun	CPJ College of Higher studies & Law of School, Delhi	3rd Year	Muzaffarpur	3
Preety Kumari	Shree Krishna Jubilee Law College , Muzaffarpur	4th Year	Muzaffarpur	4
Nishi Singh	Shree Krishna Jubliee Law College , Muzaffarpur	4th Year	Muzaffarpur	5
Akanksha Singh	ICFAI Law School, Dehradun	2nd Year	Muzaffarpur	6
Pallavi Singh	S.K.J.Law College, Muzaffarpur	NA	Muzaffarpur	7
Sneha Ranjan	Manav Rachna University, Faridabad, Haryana	4th Year	Muzaffarpur	8
Simran Yunus	Bihar Institute of Law College, Patna	3rd Year	Muzaffarpur	9
Kajal Kumari	Patna Law College, Patna	2nd Year	Muzaffarpur	10
Riya Anand	Institute Of Legal Studies , Ranchi University , Ranchi	2nd Year	Muzaffarpur	11
Soni Kumari	S.K.J.Law College, Muzaffarpur	4th Year	Muzaffarpur	12
Vishal Kumar	S.K.J.Law College, Muzaffarpur	4th Year	Muzaffarpur	13
Vinay Kumar	S.K.J.Law College, Muzaffarpur	4th Year	Muzaffarpur	14
Roushan Ara	S.K.J.Law College, Muzaffarpur	4th year	Muzaffarpur	15
Dharam Prakash	S.K.J.Law College, Muzaffarpur	4th Year	Muzaffarpur	16
Divya Kumari	ICFAI Law School, Dehradun	3rd Year	Muzaffarpur	17
Aman Kumar	C.N.L.U, Patna	2nd Year	Muzaffarpur	18
Parijat Karan	Bihar Institute of Law College, Patna	3rd Year	Muzaffarpur	19
Gyan Ranjan	Patna Law College, Patna	2nd Year	Muzaffarpur	20
Rudrakant Chaubey	Sri Krishna Jubilee Law College , Muzaffarpur	4th Year	Muzaffarpur	21
Anjali Mahto	Sri Krishna Jubilee Law College , Muzaffarpur	4th Year	Muzaffarpur	22
Varun Ranjan	S.K.J.Law College, Muzaffarpur	1st Year	Muzaffarpur	23
Prity Sah	S.K.J.Law College, Muzaffarpur	1st Year	Muzaffarpur	24
Utkarsh Anurag	ICFAI Law School, Dehradun	3rd Year	Muzaffarpur	25
Abhinity Kumari	Bihar Institute of Law College,	3rd Year	Muzaffarpur	26

Bihar State Legal Services Authority, Patna

List of Law students for Summer Internship, 2022

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Amreen Zeba	k.K. Law College,Berauti, Biharshrif, Nalanda	1st Year	Nalanda	1
Pragya Bharti	K.K. University, Nalanda	4th Year	Nalanda	2
Rohit Kumar	Nawada Vidhi Mahavidlaya, Nawada	5th Year	Nalanda	3
Siddharth Raj	Nawada Vidhi Mahavidlaya, Nawada	4th Year	Nalanda	4
Madhumita	K.K.Law College, Nalanda	2nd Year	Nalanda	5
Kumar Bal Govind Singh	KIIT School of Law, Bhubaneswar	3rd Year	Nalanda	6
Anjali Sinha	K.K.Law College, Nalanda	2nd Year	Nalanda	7
Simran Kumari	k.K. Law College, Berauti, Biharshrif, Nalanda	3rd Year	Nalanda	8
Kshitiz Chandra Roy	K.K.University, Nalanda	NA	Nalanda	9
Satyam Nandan	Dr. Harisingh Gour Vishwavidyalaya Sagar (M.P)	3rd Year	Nalanda	10
Vinita Kumari	k.K. Law College, Berauti, Biharsharif, Nalanda	1st Year	Nalanda	11
Nitish Kumar	K.K.Law College, Nalanda	3rd Year	Nalanda	12
Rashmi Kumari	ICFAI Law School, Dehradun	3rd Year	Nalanda	13
Shubhangi	ICFAI Law School, Dehradun	4th Year	Nalanda	14
Varsha Kumari	K.K. University, Nalanda	3rd Year	Nalanda	15
Punam Kumari	k.K. Law College, Berauti, Biharshrif, Nalanda	4th Year	Nalanda	16
Ayesha Khan	CPJ College of Higher studies & Law of School, Delhi	2nd Year	Nalanda	17
Komal Gupta	K.K.Law College, Nalanda	2nd Year	Nalanda	18
Astitva	Jindal Global	5 th year	Nalanda	19
Ishit Kumar	Faculty of Law , BHU	2nd Year	Nalanda	20
Rahul Kumar	K K Law College	2 nd year	Nalanda	21

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Gulshan Kumar	K.K.Law College, Nalanda	1st Year	Nawada	1
Kumar Saurav	CNLU, Patna	1st Year	Nawada	2
Manisha Bharti	K.K. University, Nalanda	3rd Year	Nawada	3
Kriti Raj	K.K University Berauti,Nepura	3rd Year	Nawada	4
Sonu Kumar	K.K University Berauti,Nepura	3rd Year	Nawada	5
Navlesh Kumar	K.K University Berauti,Nepura	2 nd year	Nawada	6
Vishal Gautam	Nawada Vidhi Mahavidlaya, Nawada	3rd Year	Nawada	7

Bihar State Legal Services Authority, Patna

List of Law students for Summer Internship, 2022

2.00 01 2	The state of same of the same	Year	District S.No. of	
Name of Students	Name of College/University		Allotted	Students
Avushi Chaudham	Amity Law School Patra	4th Year	Patna	-
Ayushi Choudhary	Amity Law School, Patna			1 2
Priyanka Kumari	Patra Law College, Patra	3rd Year	Patna	2
Vishnu Priya	Patna Law College, Patna	2nd Year	Patna	3
Aaliya Hassan	Bihar Institute of Law College, Patna	4th Year	Patna	4
Priti Singh	Bihar Institute of Law College, Patna	3rd Year	Patna	5
Jyoti Kumari	Bihar Institute of Law College, Patna	3rd Year	Patna	6
DeepSikha Patel	Bihar Institute of Law College, Patna	3rd Year	Patna	7
Rupam Kumari	Bihar Institute of Law College, Patna	3rd Year	Patna	8
Unnaty	ICFAI Law School, Dehradun	3rd Year	Patna	9
Shreya Mehta	Galgotias University, Greater Noida, Uttar Pradesh	2nd Year	Patna	10
Shilpi Kumari	Bihar Institute of Law College, Patna	4th Year	Patna	11
Astha Prakash	Bihar Institute of Law College, Patna	4th Year	Patna	12
Sneha Sharma	Bihar Institute of Law College, Patna	4th Year	Patna	13
Anjali Saran	CHRIST(Deemed To Be University), Bangalore	2nd Year	Patna	14
Vishkuti Pandey	Bihar Institute of Law College, Patna	4th Year	Patna	15
Aakriti Prasad	Bihar Institute of Law College, Patna	4th Year	Patna	16
Anuradha Kumari	Bihar Institute of Law College, Patna	5th Year	Patna	17
Nemat Amin	Bihar Institute of Law College, Patna	2nd Year	Patna	18
Mahima Kumari	Bihar Institute of Law College, Patna	5th Year	Patna	19
Shalini Satya	Patna Law College, Patna	3rd Year	Patna	20
Neha	Bihar Institute of Law College, Patna	4th Year	Patna	21
Prerna Anurup	Ramaiah institute Of Legal Studies ,Bangalore	4th Year	Patna	22
Shivani Kumari	Bihar Institute of Law College, Patna	4th Year	Patna	23
Devanshi Singh	National Law University, Bhopal	2nd Year	Patna	24
Satya	Bihar Institute of Law College, Patna	4th Year	Patna	25
Vaishnavi Kaishav	Chanderprabhu Jain College of Higher Studies, Delhi	2 nd year	Patna	26
Sadhana Parasar	Central university of South Gaya	2 nd year	Patna	27
Adya Pandey	Amity University, Patna	2 nd year	Patna	28
Ritambhara	Patna Law college	3 rd year	Patna	29

Biha	r State Legal Services Auth	ority, Pat	tna	
List of Law students for Summer Internship, 2022				
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Bhawini Jha	Gujarat National Law University, Gandhinagar	1st Year	Purnea	1
Aditya Singh	Chanakya National Law, University	1st Year	Purnea	2

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Sundram Kumar	Jannayak karpuri Thakur Vidhi Mahavidyalay, Buxar	2nd Year	Rohtas	1
Saransh	Symbiosis Law School, Nagpur	1st Year	Rohtas	2
Ranavir Dhar Choudhary	R.P.S Law College, Patna	1st Year	Rohtas	3
Sumit Kumar	J.K.T. Law College, Buxar	2nd Year	Rohtas	4
Rohit Kumar	Banaras Hindu University, Varanasi	4th Year	Rohtas	5
Ashutosh Kumar	Bihar Institute of Law College, Patna	2nd Year	Rohtas	6
Shalinee Sharma	Banaras Hindu University, Varanasi	1st Year	Rohtas	7

25

Bihar State Legal Services Authority, Patna

List of Law students for Summer Internship, 2022

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Pramod Kumar	Patna Law College, Patna	3rd Year	Saran	1
Jyoti	CNLU, Patna	1st Year	Saran	2
Ritika Gupta	C.N.L.U, Patna	1st Year	Saran	3
Rity Priya	Amity University, Patna	4th Year	Saran	4
kriti	Chanakya National Law, University	1st Year	Saran	5
Dipti Nisha	S.K.J.Law College, Muzaffarpur	NA	Saran	6
Adarsh Kumar	S.K.J.Law College, Muzaffarpur	2nd Year	Saran	7
Kaushal Kumar Upadhyay	Bihar Institute of Law College, Patna	NA	Saran	8
Srivatsa	Bihar Institute of Law College,Patna	1st Year	Saran	9
Akash Kumar	Bihar Institute of Law College, Patna	4th Year	Saran	10
Nikita	Bihar Institute of Law College, Patna	2nd Year	Saran	11
Satyam Prakash	CNLU, Patna	2nd Year	Saran	12
Shubhankar Shivam	Bihar Institute of Law College, Patna	1st Year	Saran	13
Chhawi Gupta	C.N.L.U, Patna	1st Year	Saran	14
Shiwangi Kumari	Chanakya National Law, University	1st Year	Saran	15
Richa	Patna Law College, Patna	2nd Year	Saran	16
Pallawi Kumari	Bihar Institute of Law College, Patna	2nd Year	Saran	17

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Aman Kumar	KIIT School of Law, Bhubaneswar	2nd Year	Samastipur	1
Md. Imran	CNLU, Patna	1st Year	Samastipur	2
Rahul Kumar	Bihar Institute of Law College, Patna	1st Year	Samastipur	3
Aditya Gupta	Chanakya National Law, University	1st Year	Samastipur	4
Ved Prakash	Amity University, Patna	3rd Year	Samastipur	5
Randhir Kumar Ishwar	S.K.J.Law College, Muzaffarpur	2nd Year	Samastipur	6
Roushan Kumar	Chanakya National Law, University	1st Year	Samastipur	7
Vijay Laxmi	ICFAI Law School, Dehradun	3rd Year	Samastipur	8
Ram Krishna Prasad	Patna Law College, Patna	3rd Year	Samastipur	9
Gaurav Kumar	Bihar Institute of Law College, Patna	1st Year	Samastipur	10
Ajay Kumar	C.N.L.U, Patna	1st Year	Samastipur	12
Abhinav Akash	Bihar Institute of Law College, Patna	2nd Year	Samastipur	13
Chakrapani Suman	S.K.J.Law College, Muzaffarpur	2nd Year	Samastipur	14
Akash Deep	Bihar Institute of Law College, Patna	2nd Year	Samastipur	15
Avinash Kumar	Bihar Institute of Law College, Patna	3 rd year	Samastipur	16
Pappu Kumar	S.K.J.Law College, Muzaffarpur	1st Year	Samastipur	17
Ram Pukar Kumar	S.K.J.Law College, Muzaffarpur	2nd Year	Samastipur	18



Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Raghubir Kumar	Bihar Institute of Law College, Patna	2nd Year	Sheikhpura	1
Rahul Gandhi	Banaras Hindu University, Varanasi	2nd Year	Sheikhpura	2
Rajesh Kumar Pandey	k.K law College	1st Year	Sheikhpura	3
Vikash Kumar	k.K. Law College,Berauti, Biharshrif, Nalanda	2nd Year	Sheikhpura	4
Ram Janam Kumar	k.K. Law College, Berauti, Biharshrif, Nalanda	2nd Year	Sheikhpura	5
Prashant Ranjan	Bihar Institute of Law College, Patna	2nd Year	Sheikhpura	6

Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022

		-		
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Shail	Faculty of Law , BHU	2nd Year	Sheohar	1
Vaishnavi Kumari	Faculty of Law , BHU	2nd Year	Sheohar	2
Draksha Jahan	S.K.J.Law College, Muzaffarpur	2nd Year	Sheohar	3
Ravi Kumar	S.K.J.Law College, Muzaffarpur	2nd Year	Sheohar	4
Adarsh Kumar	Patna Law College , Patna	2nd Year	Sheohar	5
Ratnesh Kumar	Chanakya National Law, University	1st Year	Sheohar	6
Shivam Madhur	Chanakya National Law, University	1st Year	Sheohar	7



Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022 **District** S.No. of Name of College/University Name of Students Year Allotted Students Sitamarhi Nujhat Naseen Patna Law College, Patna 2nd Year 1 2nd Year Anuj Kumar Thakur Bihar Institute of Law College, Patna Sitamarhi 2 Sitamarhi Rupesh Kumar Thakur law Faculty, BHU 2nd Year 3 Bihar Institute of Law College, Patna 2nd Year Sitamarhi Alka Singh 4 3rd Year Sitamarhi Surbhi Jaiswal Bihar Institute of Law College, Patna 5



Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022

Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Adarsh Kumar Dubey	ICFAI Law School, Dehradun	2nd Year	Siwan	1
Sneha Sharma	Bihar Institute of Law College, Patna	4th Year	Siwan	2
Khyati Shekhar	Gujarat National Law University, Gandhinagar	2nd Year	Siwan	3
Deepak Kumar	Bihar Institute of Law College, Patna	2nd Year	siwan	4
Neeraj Kumar	Bihar Institute of Law College, Patna	2nd Year	Siwan	5

Bihar	Bihar State Legal Services Authority, Patna List of Law students for Summer Internship, 2022			
List of La				
Name of Students	Name of College/University	Year	District Allotted	S.No. of Students
Madhav Kumar	Institute of Legal Studies, Morahabadi, Ranchi	2nd Year	Supaul	1
Kundan Kumar	Patna Law College, Patna	3rd Year	Supaul	2

BIHAR STATE LEGAL SERVICES AUTHORITY GUIDELINES FOR INTERNSHIP PROGRAMME

A. INTERNSHIP PROGRAMME:

I. Internship programme is conducted by the BIHAR STATE LEGAL SERVICES AUTHORITY twice a year i.e. Winter and Summer. Winter internship in month of December/ January and Summer internship in the month of May/ June. The duration for the Internship Program is 3 weeks(21 days) including Second Saturday, Sunday or any other Holiday).

89

B. WHO CAN APPLY:

Student's persuing Three (3) years or Five (5) years LL.B. Course, LL.M.
 Course or Ph.D. in legal stream from any recognized institution across the India.

C. HOW TO APPLY:

- The process for each internship programme begins with a NOTICE on the website of the BSLSA.
- II. Students can apply in the prescribed format (ANNEXURE A) within one week from the date of NOTICE.
- III. The duly filled in application form along with the requisites must reach BSLSA Office either digitally on its email id bslsa_87@yahoo.in (each student has to apply through their own email id) or through post (Address: Bihar State Legal Services Authority, Budh Marg,

opposite Museum, Pin 800001, Patna Bihar or by person (during Office hours i.e. 10 am to 5 pm). Applications reaching after the due date will not be entertained.

- IV. After the scrutiny, the list of shortlisted students along with the allotted DLSAs where they are supposed to report will be uploaded on BSLSA website.
- V. If, because of any reason, the short listed student opts out of the internship programme, intimation regarding the same will be given to the BSLSA in writing through email.
- VI. In such a case, students in the waiting list can be given an opportunity to participate in the Internship Programme.

D. NUMBER OF SEATS IN EACH BATCH (WINTER/ SUMMER)

I. A total of 100 students will be admitted for each batch. Depending on the number of applications and other factors including COVID 19 pandemic situations, the number of students can be varied by the Member Secretary, BSLSA. Students who have applied, but could not get short listed, will be given priority in the next internship batch.

E. PLACE OF INTERNSHIP:

I. The internships are to be conducted in the various District Legal Services Authorities of State of Bihar under the aegis of Bihar State Legal Services Authority. The interns would be required to spend about nineteen days with the allotted District Legal Services Authority.

- II. Women interns will be given priority for the choice of the DLSA opted by them; however BSLSA reserves the right to allot a different DLSA from the choice opted by the interns in case of any exigencies.
- III. Normally, BSLSA allot the DLSA from amongst the three(3) choices opted by the student, but in case of large number of application for those DLSAs, the BSLSA may allot the DLSA which is near/adjacent to the place of district opted by them.

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F. MODE:

The internships programme will be conducted in a Hybrid mode i.e. both Virtual and Physical mode.

G. ORIENTATION:

- I. The First day of the internships programme would be in virtual mode wherein information about the working of the various Legal Services Institutions will be imparted to the students by the Officers of the BSLSA and other Resource Persons. Students will be explained about the modalities of the entire Internship Programme, the role, duties and the Code of Conduct to be followed during the entire programme.
- II. The coordinator for the Winter Internship programme will be Assistant Registrar 2, BSLSA and for the Summer Internship will be Assistant Registrar 1, BSLSA. In case of leave etc. the junior most Officer on duty will be in charge of the internship programme.

H. TRAINING AT DLSAS:

- Interns will be allotted a DLSA where they will have to report on the 2nd day of Internship in the Office of the Secretary of the concerned DLSA.
- II. The reporting time in the Office of DLSA Secretary would be 10.30 am (The timing for summer internship may change considering Civil Courts timing during the months of April, May and June). The interns will sign the attendance register kept in the office of the Secretary, DLSA. During the physical mode of internships the interns would work under the supervision of the concerned DLSA Secretary, who will brief them about the places where visits are to be made, a brief about the institution, its role and function. The DLSA Secretary would also explain them about the things which interns are supposed to do.
- III. Interns will be given topics for research during the period of internship and they need to submit a report (in PPT format or otherwise) to the concerned DLSA on the last day of internship at DLSA.
- IV. During the period of internship if legal services Institutions are closed because of a holiday in Civil Court, the interns would utilize that day for the purpose of doing research. Residuary time on working days will be utilized by interns in Judgeship library or as per instruction of Secretary, DLSA.
- V. While doing internship for nineteen days with the District Legal Services Authority, the interns would be required to interact and :

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- a. Visit a Central Jail or Sub Jail for one day in the District;
- b. Visit an Observation Home/Juvenile Justice Board for one day;
- c. Visit Child Welfare Committee and Children's Home for one day;
- d. Visit a home for senior citizens for one day;
- e. Visit the District Courts including Magisterial Courts, Sessions Courts and Special Courts like Excise Court etc. for two days;
- f. Attend a legal literacy/legal awareness programme in the district for one day;
- g. Watch the mediation proceedings at Mediation/ADR centre and Lok Adalat/Permanent Lok Adalat for one day (If such Lok Adalats are held during the period of Internship)
- h. Visit a legal literacy club in a school/legal services clinic in a college and/or in community, etc. for one day.
- Spend the remaining days in the office of the District Legal Services
 Authority for observing the working of Front office and other activities of DLSA.
- VI. If required, two or more visits may be clubbed and conducted on single day as per the requirement to be decided by the Secretary, DLSA. If there are any other institutions working in the area of Legal Services, some NGOs or some Special Projects are going on in certain Judgeship, the Secretary DLSA can include them for visits during the period of internship. The list mentioned above is only indicative and not exhaustive. The Secretary DLSAs would prepare a programme for the interns who are attached with the DLSAs on the above lines making modifications as may be necessary depending on the

facilities existing in the district .The DLSA Secretary would take appropriate steps like writing letters to the institutions where interns would be visiting etc. to facilitate the learning of the students during the internship programme. Secretary DLSA can engage the Panel Lawyers to guide and assist the interns during their visits to the institution.

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THINGS TO DO DURING VISITS:

- While visiting the Jail, Observation Homes, JJBs, CWCs, Courts, the interns would be required to observe the working of the said institutions and also look at the role of the legal services lawyers (Panel Lawyers) in these institutions.
- II. While visiting the Children's Home, Home for the Senior Citizens the interns would be required to observe the working and activities of that institution.
- III. While visiting legal literacy club/legal services clinics, they would observe their working, provide necessary assistance and participate in the activities.
- IV. While attending the legal awareness/legal literacy camps, the interns would actively facilitate the conduct of the programme in terms of distribution of pamphlets, legal literacy materials and would also be required to collect feedback from a sample audience.
- V. While visiting any institution the interns would maintain absolute decorum and would not indulge in any activity which may hamper the normal functioning of the institution. Any complaints made by

any such institution will be taken very seriously and will be duly reported to the parent institution of the interns.

- VI. During the period of internship with the DLSAs, the interns would be required to observe and understand the working of the 'front office', provisions of legal aid to the legal aid beneficiaries, etc.
- VII. Interns would be required to maintain a daily diary of the work done by them and the same would be produced before the Secretary, DLSA with whom the intern is attached.

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VIII. CODE OF CONDUCT:

- I. The interns shall observe and obey any directions given by the concerned DLSA Secretary. They are required to maintain proper dress code (Black and white formal attire) during the entire period, pay due respect to the Secretary DLSA, all the Judicial Officers in whose court they would be visiting, the officials of any department, the Panel Lawyers and Staff of the DLSA and Civil Court.
- II. Any act of misbehavior and indiscipline will be met with strictest of the actions. DLSA Secretary will report any such conduct to the BSLSA and Member Secretary, BSLSA may terminate the internship of such student. The same will be communicated to the parent Institution of the interns for necessary action.
- III. The Secretary, DLSA will submit a report to the BSLSA containing details of students who have interned there, places of visit, attendance etc. On the basis of the report submitted by the concerned DLSA Secretary, certificates will be awarded by the BSLSA

to the students on successful completion of the internship programme.

IX. ATTENDANCE & LEAVE:

I. The interns are required to make an endeavor to attend all the activities undertaken during the period. Leaves, in case of some exceptional circumstances can be taken, only with the prior permission of the concerned Secretary, DLSA in writing.

II. A 75% attendance is must for award of the Internship certificate.

X. VALEDICTORY SESSION:

At the end of the internship programme, certificates would be distributed to the interns who have successfully completed the internship programme. On the last day of the Internship period, all the interns would visit the BSLSA office at 10:30 am and they would*remain attached with BSLSA office for a day wherein during the first half of the day they would observe the functioning of the BSLSA and in the second half there will be an interactive session with the Officers of BSLSA wherein, the interns can share their experience, learning, feedback, ideas and suggestions etc followed by Certificate distribution.

The interns are required to make their own boarding and lodging arrangements as well as local travel arrangements. No remuneration will be paid for the internships.

(Note: Only fully vaccinated students will be considered for internship).

BIHAR STATE LEGAL SERVICES AUTHORITIY INTERNSHIP PROGRAMME

(..... to)

(Application for Internship)

31	
Name of Student	
Male/ Female	
Year and Semester	
College	
Address of College	
Residential Address	
Choice of DLSA (District)	1.
*	2.
	3.
Mobile no.	
Email id.	
Fully Vaccinated	Yes -
	No -

Name:....

Signature:....

Enclosures:

- 1. Copy of Valid Identity Card issued by the College.
- 2. Copy of recommendation from the head of the institution for taking part in the internship programme.
- 3. Copy of Vaccination certificate.